

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2024 AT 12:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/40/9/AMR/2021		9 of IBC	Sterling Generators Pvt Ltd Vs BGR Energy Systems Ltd

ORDER

Pleadings are completed. Ms. Praneetha, Proxy counsel for the OC and Mr. Vishnuvardhan Rao, Proxy counsel for the CD present. At the request of both the counsels, for hearing, list the matter on 14.03.2024.


**SANJAY PURI
MEMBER (TECHNICAL)**


**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**